

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:6229
ANSWERED ON:06.05.2013
CONDITION OF ESI HOSPITALS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the condition of the Employees State Insurance (ESI) hospitals in the country is far from satisfactory;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the schemes formulated by Government to improve the condition of the said hospitals;
- (d) the amount likely to be allocated for implementation of the said schemes during the current financial year;
- (e) whether the Government has any proposal for the construction of permanent buildings for housing the ESI dispensaries across the country particularly in Odisha; and
- (f) if so, the details thereof along with the financial allocation for the said purpose?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) & (b) The condition of ESI Hospitals in the country is generally satisfactory. However, it varies from State to State and location to location.
- (c) Schemes formulated by ESI Corporation to improve the condition of the hospitals inter-alia includes:
 1. The ceiling on reimbursement of expenditure on medical care to the State Government has been increased from Rs. 1200/- to 1500/- per Insured Person (IP) per year with effect from 01.04.2012. In addition, it has been decided to reimburse up to Rs. 200/- per IP per annum to the State Governments for the year in which the bed occupancy in all the State ESI Hospitals is more than 70% during the completed financial year. This additional amount is borne fully by the ESI Corporation.
 2. Hospital Development Committees have been constituted in ESI Hospitals and have been given adequate administrative and financial powers for taking decisions for improvement in medical care facilities.
 3. Modernization and up-gradation of hospitals by providing modern equipment for diagnostic and clinical services.
 4. Norms and standards have been formulated for staff and equipment for smooth functioning of the hospitals and dispensaries.
 5. Super Specialty treatment is provided through tie-up hospitals and expenditure thereon is totally borne by the ESIC.
 6. Decision has been taken to appoint part time specialists in State run hospitals on contract basis till the State Governments make regular appointment.
- (d) An amount of Rs. 4950.45 crore has been allocated for implementation of the schemes during the financial year i.e. 2013-14 which includes medical care expenditure payable by ESIC to State Governments, expenditure on medical care in Model/ESIC Hospitals, expenditure on Super Specialty treatment, expenditure on Indian System of Medicine(ISM). In addition, Rs.640 crore has been allocated for construction/ renovation/up-gradation of hospitals and dispensaries during the financial year 2013-14.
- (e) ESI Corporation has decided to set up 51 ESI Dispensaries in the country. Out of which,13 ESI Dispensaries are under construction including 02 dispensaries at Jharsuguda and Jagatpur in Odisha.
- (f) Details of ESI dispensaries under construction and planned to be set up are given at Annex-I & Annex-II respectively.